

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 3859
TO BE ANSWERED ON 16TH JULY, 2019

IRREGULARITIES IN PROCUREMENT OF PADDY AND WHEAT

3859. SHRI PARTHIBAN S.R.:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the total quantum of wheat and paddy procured during the last one year and the current year, State-wise;
- (b) the details of the complaints received about the irregularities in procurement of paddy and wheat from various States;
- (c) the reasons for the irregularities thereof; and
- (d) the steps taken/being taken by the Government in this regard?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &
PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)

(a): State-wise procurement of wheat and paddy during the last one year and the current year is enclosed as Annexure-I & II respectively.

(b) to (d): During 2008-19 (upto June, 2019), total 14 complaints were received in Food Corporation of India (FCI) about the irregularities in procurement of paddy and wheat.

These complaints were mainly related to purchase of non-Fair Average Quality (FAQ) paddy by agencies, fake purchase of paddy, non adherence of Standard Operating Procedures (SOPs) & terms and condition of Model Tender Form (MTF) by private players, collection of illegal money for opening of purchase centre and making access payment to contractor etc.

These complaints were investigated and appropriate action taken by respective Regional and Zonal offices of FCI as per the prescribed guidelines. Out of these 14 complaints, 08 were found non-authenticated.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.3859 DUE FOR ANSWERED ON 16.07.2019 IN THE LOK SABHA.

STATEWISE PROCUREMENT OF WHEAT

(Figures in LMTs)

SL No	STATES/ UTs	RMS 2018-19	RMS 2019-20
1	Punjab	126.92	129.12
2	Haryana	87.84	93.20
3	Uttar Pradesh	52.94	37.00
4	Madhya Pradesh	73.13	67.25
5	Bihar	0.18	0.03
6	Rajasthan	15.32	14.11
7	Uttrakhand	1.10	0.42
8	Chandigarh	0.14	0.13
9	Gujarat	0.37	0.05
10	Himachal Pradesh	0.01	0.01
TOTAL		357.95	341.32

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.3859 DUE FOR ANSWERED ON 16.07.2019 IN THE LOK SABHA.

STATEMENT SHOWING STATE WISE PADDY PROCUREMENT
(Fig. in LMT)

STATES	KMS 2017-18	KMS 2018-19*
ANDHRA PRADESH	59.70	68.61
TELANGANA	54.00	77.41
ASSAM	0.53	1.08
BIHAR	11.84	14.16
CHANDIGARH	0.21	0.19
CHHATISGARH	47.87	60.00
DELHI	0.00	0.00
GUJARAT	0.01	0.14
HARYANA	59.58	58.83
HIMACHAL PRADESH	0.00	0.00
JHARKHAND	2.14	2.28
JAMMU & KASHMIR	0.19	0.14
KARNATAKA	0.00	0.00
KERALA	4.84	6.94
MADHYA PRADESH	16.35	20.82
MAHARASHTRA	2.67	8.54
NAGALAND	0.00	0.00
ODISHA	49.06	65.41
PUDUCHERRY	0.00	0.00
PUNJAB	176.61	169.16
RAJASTHAN	0.00	0.00
NEF (Tripura)	0.00	0.10
TAMIL NADU	14.87	18.09
UTTAR PRADESH	42.90	48.25
UTTRAKHAND	0.57	6.89
WEST BENGAL	24.60	25.24
TOTAL	568.54	652.28

*KMS 2018-19 is under progress. Data reported as on 09.07.2019.
